

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

Appeal No. 621/252/ND/2018

In the matter of:

Primero Exports Pvt. Ltd.
Vs.
ROC & Another.

....**Appellant**

....**Respondent**

Under Section: 252

Order delivered on 13.08.2018

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

For the Appellant	: Mr. Shantanu Kanungo, Adv. Mr. Ramesh Sharma, Adv.
For the Respondent	: Ms. Kusum Yadav, Company Prosecutor
For the IT	: Mr. Puneet Rai, St. Counsel with Mr. Manas Tripathi, Adv.

ORDER

ROC and Income Tax Department are directed to file reply within one week. Final hearing on 14.09.2018.

Sd/-

**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

Mukesh

